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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Contempt Petition No.180/00035/2019  
in Original Application No.180/00681/2017**

**Monday, this the 1<sup>st</sup> day of July, 2019**

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. C.T.Ajithkumar, S/o.Kandankutty,  
Contingent Employee,  
Directorate of Revenue Intelligence,  
Chittedath Thazhath House,  
Karikenkulam, Karaparamba P.O.,  
Kozhikode – 673 010.
2. P.S.Najimudeen, S/o.P.K.Saidu,  
Contingent Employee,  
Directorate of Revenue Intelligence,  
Thozhuthingal House, Irumpupalam,  
Valara P.O., Idukki District – 685 561. ....Petitioners

**(By Advocate Mr.C.S.G.Nair)**

**v e r s u s**

1. Ajay Bhushan Pandey,  
Secretary, Department of Revenue,  
North Block, New Delhi – 110 001.
2. Vanaja N Saran,  
Chairman, Central Board of Excise and Customs,  
North Block, New Delhi – 110 001.
3. D.P.Dash,  
Director General of Revenue Intelligence,  
Directorate Intelligence Department,  
'D' Block, Indraprastha Bhavan,  
7<sup>th</sup> Floor, I.P.Estate, New Delhi – 110 002.
4. Surjith Bhujabal,  
Additional Director General of Revenue Intelligence,  
Directorate Intelligence Department, Zonal Unit,  
No.1103, 13<sup>th</sup> Cross, Indira Nagar II Stage,  
Bengaluru – 560 038.

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5. G.Sabareesh,  
Deputy Director of Revenue Intelligence,  
Directorate Intelligence Department, Zonal Unit,  
No.19/1069-A, Tali, Chalapuram P.O.,  
Kozhikode – 673 002.

6. Surjith Bhujabal,  
Additional Director of Revenue Intelligence,  
Directorate Intelligence Department, Zonal Unit,  
Vilakunnel, Kaitoth Road, Palarivattom,  
Cochin – 682 025. ...Respondents

**(By Advocate Mr.P.R.Sreejith, ACGSC)**

This application having been heard on 1<sup>st</sup> July 2019, the Tribunal on the same day delivered the following :

**O R D E R (O R A L)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

When the matter came up for consideration today, learned counsel for the respondents submitted that he has filed M.A.No.180/610/2019 to accept documents (Annexure MA-1 dated 4.4.2019 and Annexure MA-2 dated 24.6.2019) which are copies of the speaking order issued by the respondents in compliance with the order of this Tribunal dated 9.10.2018. The documents are taken on record.

2. It is seen that these orders amount to substantial compliance with the directions contained in the order of this Tribunal dated 9.10.2018. Accordingly, the C.P is closed. No costs.

(Dated this the 1<sup>st</sup> day of July 2019)

**ASHISH KALIA  
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN  
ADMINISTRATIVE MEMBER**

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**List of Annexures in C.P.No.180/35/2019 in O.A.No.180/681/2017**

**1. Annexure P-1** – A copy of the order dated 9.10.2018 in O.A.No.681/2017 of the Hon'ble CAT, Ernakulam.

**2. Annexure MA-1** – A copy of the Order F.No.DRI/CHNMISC/2017/905/909 dated 4.4.2019 issued in compliance of order Annexure P-1 order in the Contempt Petition.

**3. Annexure MA-2** – A copy of the Supplementary order F.No.DRI/CHNMISC/2017 dated 24.6.2019 to MA1.

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